



Muthoot Homefin (India) Ltd

Corporate Office : 1201 & 1202, 12th Floor, 'A' Wing, Lotus Corporate Park, Off. Western Express Highway, Goregaon (East), Mumbai-400 063.

DEMAND NOTICE

Under Section 13(2) of the Securitisation And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002 read with Rule 3 (1) of the Security Interest (Enforcement) Rules, 2002.

The undersigned is the Authorised Officer of Muthoot Homefin (India) Ltd. (MHIL) under Securitisation And Reconstruction Of Financial Assets And Enforcement of Security Interest Act, 2002 (the said Act). In exercise of powers conferred under Section 13(2) of the said Act read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, the Authorised Officer has issued Demand Notices under section 13(2) of the said Act, calling upon the following Borrower/s (the "said Borrower"), to repay the amounts mentioned in the respective Demand Notice/s issued to them that are also given below.

In connection with above, Notice is hereby given, once again, to the said Borrower to pay to MHIL, within 60 days from the publication of this Notice, the amounts indicated herein below, together with further interest at 2% p.m. as detailed in the said Demand Notices, from the dates mentioned below till the date of payment and/or realization, payable under the loan agreement read with other documents/writings, if any, executed by the said Borrowers. As security for due repayment of the loan, the following assets have been mortgaged to MHIL by the said Borrowers respectively.

The demand notice may invite attention of the borrower to provision of sub section (8) of section 13 of the act, in respect of time available to borrower, to redeem the secured assets

Sr. No.	Name of the Borrower(s) (Co-Borrower)/ (Loan Account No.)/(Branch)	Total Outstanding Dues (Rs.)	Date of Demand Notice	Description of secured asset (immovable property)
1.	Narayan Bhém Adhikari (Borrower) Pooja Vishnu Pandey (Co-Borrower) (LC No. 002-00000743 Mumbai Branch)	Rs. 980573/- Rupees Nine Lakh Eighty Thousand Five Hundred Seventy Three Only	27-01-2021	Flat No 206, 2nd Floor, C-Wing, Soham Residency, 360 Sq.ft, Survey-78/13, Bhiwandi, Kalher, Thane, Maharashtra 421302. More Particularly Mentioned In Sale Deed No. 5272/2016 dated 20-10-2016, Registered in the office of sub Registrar Bhiwandi 3.
2.	Saddam Rais Khan (Borrower) Nasreenbano Saddam Khan (Co-Borrower) (LC No. 002-00000818 Mumbai Branch)	Rs. 1027265/- Rupees Ten Lakh Twenty Seven Thousand Two Hundred Sixty Five Only	27-01-2021	Flat No. 309, 3rd Floor, A-Wing,S.No.48/8B, Dev Darshan Apartment, Village Pisavali, Tal. Kalyan, Dst. Thane, Maharashtra 421301. More Particularly Mentioned In Sale Deed No. 9830/2016 dated 05-12-2016, Registered in the office of sub Registrar Kalyan 4 .
3.	Pankaj Sukhnandan Jha (Borrower) Pinkii Pankaj Jha (Co-Borrower) (LC No. 002-00001045 Mumbai Branch)	Rs. 1122738/- Rupees Eleven Lakh Twenty Two Thousand Seven Hundred Thirty Eight Only	27-01-2021	Flat No. 203, 2nd Floor, A Wing, Jan Vikas Nagar, 450 Sq.ft, S. No. 100, Katkar, Grampanchayat Boisar, Palghar, Maharashtra 401501. More Particularly Mentioned In Sale Deed No. 3546/2016 dated 05-08-2016, Registered in the office of sub Registrar Palghar-2.
4.	Kabir Shyam Sundar Singh (Borrower) Shalini Kabir Singh (Co-Borrower) (LC No. 002-00001335 Mumbai Branch)	Rs. 2418279/- Rupees Twenty Four Lakh Eighteen Thousand Two Hundred Seventy Nine Only	27-01-2021	Flat No. 102, 1st Floor, Shrivani Residency, Building No. 8, adm 800 sq.ft built up, S. No. 105, H. No. Palki, Kalher, Bhiwandi, Thane, Maharashtra 421302. More Particularly Mentioned In Sale Deed No.885/2017 dated 10-02-2017, Registered in the office of sub Registrar Bhiwandi 2.
5.	Badri Narayan Ram Upadhyay (Borrower) Usharani Badrinarayan Upadhyay (Co-Borrower) (LC No. 002-00001339 Mumbai Branch)	Rs. 2253198/- Rupees Twenty Two Lakh Fifty Three Thousand One Hundred Ninety Eight Only	27-01-2021	Flat No. 001 & 002, Ground Floor, D Wing, Riddhi Siddhi Apartment, Chandrapada, Maharashtra 401207. More Particularly Mentioned In Sale Deed No. 550/ 2017 & 549/2017 dated 01-02-2017, Registered in the office of sub Registrar Vasai 2.
6.	Akshay Gajanan Sawant (Borrower) Gajanan Shankar Sawant (Co-Borrower) (LC No. 002-00001502 Mumbai Branch)	Rs. 361245/- Rupees Three Lakh Sixty One Thousand Two Hundred Forty Five Only	27-01-2021	Flat No. 401.4th Floor, Tulsi Residency, 310 s.ft Carpet Area, House No. Gha-90/2, Ghoshwadi, Thane, Maharashtra 400701. More Particularly Mentioned In Sale Deed No.316/2017 dated 21-03-2017 Registered in the office of sub Registrar Thane .
7.	Ramesh Shrinath Yadav (Borrower) Umaravadevi Ramesh Yadav (Co-Borrower) (LC No. 002-00001788 Mumbai Branch)	Rs. 969950/- Rupees Nine Lakh Sixty Nine Thousand Nine Hundred Fifty Only	27-01-2021	Flat No. 203, 2nd Floor, Riddhi Siddhi Apartment, D Wing, House Tx No-513, Chandrapada, Vasai, Palghar, Maharashtra 401501. More Particularly Mentioned In Sale Deed No. 5284/2017 dated 29-06-2017, Registered in the office of sub Registrar Palghar
8.	Ajay Kumar Umashankar Pandey (Borrower) Indu Ajay Kumar Pandey (Co-Borrower) (LC No. 002-00201924 Mumbai Branch)	Rs. 562792/- Rupees Five Lakh Sixty Two Thousand Seven Hundred Ninety Two Only	27-01-2021	Flat no. 211, 1st Floor, Rajani Swapnlok, C Wing, 291 Sq.ft, House No. 652 Sutarpada, Dandi, Boisar, Palghar, Maharashtra 401501. More Particularly Mentioned In Sale Deed No. 3377/2017dated 13-07-2017 Registered in the office of sub Registrar Palghar 2
9.	Shashikant Shantaram Khambe (Borrower) Shreedhar Shantaram Khambe (Co-Borrower-1) Shantaram Pandurang Khambe (Co-Borrower-2) Sulochana Shantaram Khambe (Co-Borrower-3) (LC No. 002-00202063 Mumbai Branch)	Rs. 1336135/- Rupees Thirteen Lakh Thirty Six Thousand One Hundred Thirty Five Only	27-01-2021	Flat No. 204 & 205, 2nd Floor, Chandika Krupa-A.S. No. 125 H. No. 1/2, Chandrapada, Vasai, Palghar Maharashtra - 401501. More Particularly Mentioned In Sale Deed No.6780/2017 & 6781/2017 dated 06-12-2017, Registered in the office of sub Registrar Vasai-6.
10.	Savita Ajinkya Pawar (Borrower) Ajinkya Madhukar Pawar (Co-Borrower) (LC No. 002-00202198 Mumbai Branch)	Rs. 1513921/- Rupees Fifteen Lakh Thirteen Thousand Nine Hundred Twenty One Only	27-01-2021	Flat No. 02, Gr Floor, Maltri Residency, Type- A, Wing - J,323 Sq.ft Carpet, Building No. 1, S.No.11/6/A-1, Village Pasthal, Boisar (W), Tapti, Palghar, Dist. Palghar, Maharashtra 401501. More Particularly Mentioned In Sale Deed No.1246/2018 dated 16-03-2018, Registered in the office of sub Registrar Palghar-2.
11.	Sakuntala Shyamal Kushwaha (Borrower) Shyamal Munnibhagat Kushwaha (Co-Borrower) (LC No. 002-00202220 Mumbai Branch)	Rs. 1160403/- Rupees Eleven Lakh Sixty Thousand Four Hundred Three Only	27-01-2021	Flat No. 204, 2nd floor, Pallav Apartment, Plot No-56 Village Saravali, Ospada, Palghar, Dist Palghar, Maharashtra 401501. More Particularly Mentioned In Sale Deed No.3980/2018 dated 06-08-2018, Registered in the office of sub Registrar Palghar 2.
12.	Ved Prakash Nishad (Borrower) Sandhya Ved Prakash Nishad (Co-Borrower) (LC No. 037-00000122 Mumbai Branch)	Rs. 983174/- Rupees Nine Lakh Eighty Three Thousand One Hundred Seventy Four Only	27-01-2021	Flat No. 203, 2nd Floor, Hare Krishna Dham, A Wing, 490 Sq.ft Built Up, Survey No.45/9, Adivali Dhokali, Kalyan, Maharashtra 421307. More Particularly Mentioned In Sale Deed No. 5761/2017 dated 03-06-2017, Registered in the office of sub Registrar Ulhasnagar 3.
13.	Rakesh Ramesh Gaikwad (Borrower) Megharani Rakesh Gaikwad (Co-Borrower) (LC No. 037-03700316 Mumbai Branch)	Rs. 1584904/- Rupees Fifteen Lakh Eighty Four Thousand Nine Hundred Four Only	27-01-2021	Flat no. 103,1st floor,Satyam Oleander, G Wing, S.No.127/3, 127/4, 130/2, 131/6, Chikhali, Maharashtra 421307. More Particularly Mentioned In Sale Deed No. 509/2017 dated 16-01-2017, Registered in the office of sub Registrar Sr Ulhasnagar 3 .
14.	Shamini Akash Mandlik (Borrower) Akash Bhiku Mandlik (Co-Borrower) (LC No. 037-03700616 Mumbai Branch)	Rs. 344885/- Rupees Three Lakh Forty Four Thousand Eight Hundred Eighty Five Only	27-01-2021	Flat No. 702, 7th Floor, Jagganath Apartment, 300 sq.ft Built Up, behind Shivsena office, Manpada Road, S.No.65/8, Nandivali, Dombivli, Maharashtra 421307. More Particularly Mentioned In Sale Deed No.6908/2017, dated 15-06-2017 Registered in the office of sub Registrar Kalyan 5.
15.	Nandkishor Dilip Dhopavkar (Borrower) Anju K Wayangankar (Co-Borrower) (LC No. 037-03700729 Mumbai Branch)	Rs. 1818922/- Rupees Eighteen Lakh Eighty Thousand Nine Hundred Twenty Two Only	27-01-2021	Flat no. 504, 5th floor, Om Heights, B Wing, S.No.19/2, Nandivli, Bhopar Road, Dombivli (E) Thane, Maharashtra 410101. More Particularly Mentioned In Sale Deed No. 9185/2017 dated 26-09-2017, Registered in the office of sub Registrar Kalyan 4
16.	Hanny Rajiv Sharma (Borrower) Sunny Rajiv Sharma (Co-Borrower) (LC No. 037-03700891 Mumbai Branch)	Rs. 899921/- Rupees Eight Lakh Ninety Nine Thousand Nine Hundred Twenty One Only	27-01-2021	Flat No. 112,1st Floor, 393 Sq.ft Built up, Lake View Apartment, S.No. 14/6, Adivali Dhokali, Maharashtra 421501. More Particularly Mentioned In Sale Deed No. 3832/2017 dated 12-04-2017, Registered in the office of sub Registrar Ulhasnagar 3
17.	Ajay Durgaprasad Singh (Borrower) NA (Co-Borrower) MR AVDHESH KUMAR (Guarantor) (LC No. 037-03701796 Mumbai Branch)	Rs. 1858011/- Rupees Eighteen Lakh Fifty Eight Thousand Eleven Only	27-01-2021	Flat No. 304, 3rd Fir, Sai Dham Niwas, A Wing, 455 Sq.ft Carpet, Samrat Nagar, Opp Rajendra Guru Nagar, Neral, Karjat, Raigad, Maharashtra 410101. More Particularly Mentioned In Sale Deed No. 2960/2018 dated 25-06-2018 Registered in the office of sub Registrar Karjat 2
18.	Vijaykumar Tulsi Jaiswal (Borrower) Anita Vijay Jaiswal (Co-Borrower) (LC No. 038-03800004 Mumbai Branch)	Rs. 634829/- Rupees Six Lakh Thirty Four Thousand Eight Hundred Twenty Nine Only	27-01-2021	Flat no. 102, 1st floor, Shree Laxmi Apartment, Survey No.124/1, Gut No.267, Vangani, Maharashtra - 421503. More Particularly Mentioned In Sale Deed No.9752/2017 dated 29-06-2017, Registered in the office of sub Registrar Sr Ulhasnagar 2.
19.	Tulashidas N Kamble (Borrower) Sarika Tulidas Kamble (Co-Borrower) (LC No. 038-03800013 Mumbai Branch)	Rs. 1087183/- Rupees Ten Lakh Eighty Seven Thousand One Hundred Eighty Three Only	27-01-2021	Flat No. 208, 2nd Floor, B-Wing, Shraddha Saburi Apartment S.No.10/10/4, Chinchpada Maharashtra-421306. More Particularly Mentioned In Sale Deed No.370/2017 dated 11-01-2017, Registered in the office of sub Registrar Ulhasnagar 3
20.	Nitin Dhondu Shigwan (Borrower) Kavita Nitin Shigwan (Co-Borrower) (LC No. 038-03800272 Mumbai Branch)	Rs. 1397184/- Rupees Thirteen Lakh Ninety Seven Thousand One Hundred Eighty Four Only	27-01-2021	Flat No. 202, 2nd Floor, Siddhivinayak Apartment, adm 54.36 Sq.mts, Kongaon, Bhiwandi Thane, Maharashtra - 421302. More Particularly Mentioned In Sale Deed No.3176/2018 dated 25-05-2018 Registered in the office of sub Registrar Bhiwandi 3.
21.	Sukantakumar Panda (Borrower) Arati Sukantakumar Panda (Co-Borrower) (LC No. 002-00001526 & 002-00001527 Mumbai Branch)	Rs. 1544095/- Rupees Fifteen Lakh Forty Four Thousand Ninety Five Only	27-01-2021	Flat No. 309, 3Rd Floor, Adm 356 Sq.ft Carpet, Shree Asthavinayak Samarth Residency, S. No. 28/2A, Adavli Maharashtra - 421306. More Particularly Mentioned In Sale Deed No.4540-2016 dated 27-04-2016 Registered in the office of sub Registrar Ulhasnagar 3.
22.	SUNIL MANOHAR GAIKWAD (Borrower) SHANTA MANOHAR GAIKWAD (Co-Borrower) (LC No. 002-00000890 Mumbai Branch)	Rs. 1099084/- Rupees Ten Lakh Ninety Nine Thousand Eighty Four Only	27-01-2021	Flat 306, 3RD FLOOR, SHIVKRUPA APATMENT, KASHELI GROUND, KASHELI VILLAGE, THANE, MAHARASHTRA 421302. More Particularly mentioned in the sale Deed Registered No. 1286-2016 Dated- 15/02/2016 in the office of Sub Registrar Bhiwandi. No.1 Thane.
23.	SHAILENDRA SHIV CHAUHAN (Borrower) ARTI SHAILENDRA CHAUHAN (Co-Borrower) (LC No. 002-00202200 Mumbai Branch)	Rs. 980579/- Rupees Nine Lakh Eighty Thousand Five Hundred Seventy Nine Only	27-01-2021	FLAT NO. 205, 2ND FLR, JIVDANI KRUPA APARTMENT, VILLAGE-KATKAR, BOISAR, TAL & DIST-PALGHAR MAHARASHTRA 401501. More Particularly mentioned in the sale Deed Registered No. 1293/2018 Dated- 21/03/2018 in the office of Sub Registrar Palghar 2.
24.	ANIT NAGENDRA CHAUDHARY (Borrower) MINU SHAILENDRA THAKUR (Co-Borrower) (LC No. 002-00202204 Mumbai Branch)	Rs. 706695/- Rupees Seven Lakh Six Thousand Six Hundred Ninety Five Only	27-01-2021	Flat no. 104, 1st floor, GAYATRI PARK, K-1-WING, BUIL NO. 3, TYPE 3, SURVEY NO-1023/1+223, VILLAGE MAHIM, TALUKA PALGHAR, DIST PALGHAR MAHARASHTRA 401404. More Particularly mentioned in the sale Deed Registered No. 1443/ 2018 Dated- 27/02/2018 in the office of Sub Registrar Palghar.
25.	MANOJ SURESH GAUTAM (Borrower) PUSHPA MANOJ GAUTAM (Co-Borrower) (LC No. 002-00202295 Mumbai Branch)	Rs. 1415561/- Rupees Fourteen Lakh Fifteen Thousand Five Hundred Sixty One Only	27-01-2021	Flat no. 202, 2nd CHANDIKA APARTMENT, BUIL. NO. 5, B WING, S. NO. 132/8, CHNDRAPADA, NAIGAON (EAST) VASAI, PALGHAR MAHARASHTRA 401208. More Particularly mentioned in the sale Deed Registered No. 3244-2018 Dated- 07/05/2018 in the office of Sub Registrar Vasai-6.
26.	PANKAJKUMAR DHEERENDRA PANDEY (Borrower) RANJANA PANKAJKUMAR PANDEY (Co-Borrower) (LC No. 002-00202323 Mumbai Branch)	Rs. 1048946/- Rupees Ten Lakh Forty Eight Thousand Nine Hundred Forty Six Only	27-01-2021	Flat no. 111, 1st floor, JAYRAM APARTMENT, B WING, NEW SURVEY NO-134/16, VILL.- CHANDRAPADA NAIGAON, VASAI, PALGHAR MAHARASHTRA 401208. More Particularly mentioned in the sale Deed Registered No. 3965-2018 Dated- 07/06/2018 in the office of Sub Registrar Vasai-6.
27.	SHEHRYAR ASLAM BEG (Borrower) HAJIRA FATIMA (Co-Borrower) (LC No. 002-00202332 Mumbai Branch)	Rs. 1060719/- Rupees Ten Lakh Sixty Thousand Seven Hundred Nineteen Only	27-01-2021	Flat no. 304, 3rd floor CHANDIKA APARTMENT, BUI. NO. 5, A WING, S. NO. 132/8, VILLAGE CHANDRAPADA, NAIGAON (E), TALUKA VASAI, PALGHAR MAHARASHTRA 401208. More Particularly mentioned in the sale Deed Registered No. 5812- 2018 Dated- 03/09/2018 in the office of Sub Registrar Vasai-6.

NOTICE INVITING FOR E-TENDER

1.RFx 3000016748 Sub: Comprehensive Contract for Supply, installation, Testing & commissioning of Ventilation System at NPTP U-8, Parli-Vajinath.

Estimated Amount : Rs.1,85,51,000.00 **EMD Amount:** Rs.1,89,010/-

For above Tender: Tender Sale/issue: From: 27.02.2021 at 11.00 hrs to 12.03.2021 at 12.00 hrs, **Submission & Opening of Tender:** 12.03.2021 up to 12.00 hrs. & 16.00 hrs respectively

Tender Fee: Rs.1180/-

Contact Person: Dy. Chief Engineer, NPTP Parli-Vajinath. Tel. No. 02446-261481, 8552000690 Fax. No. 02446-261409.

For further details & vender registration visit our Website: <https://eprocurement.mahagenco.in>

Sd/-

Dy.Chief Engineer [Project]

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF J. P. Morgan Advisors India Private Limited.

1	Name of corporate person	J. P. Morgan Advisors India Private Limited
2	Date of incorporation of corporate person	June 27 th , 1996
3	Authority under which corporate person is incorporated / registered	Registrar of Companies, Mumbai under Companies Act, 1956
4	Corporate Identity Number of Corporate person	U67190MH1996FTC100606
5	Address of the registered office and principal office (if any) of Corporate person	Registered Office : J. P. Morgan, Off. C.S.T. Road, Mumbai 400098, Maharashtra, India.
6	Liquidation commencement date of corporate person	February 25 th , 2021
7	Name, Address, Email Address, Telephone Number and the Registration number of the Liquidator	Name: Kumudini Bhalarao Address: Ecstasy, 803/804, 9th Floor, City of Joy, J.S.D Road, Mulund (W), Mumbai-400 080 Email: kumudiniparanjape@mmjc.in Telephone No: 022-21678102 Registration No: IBBI/PA-002/IP-N00099/2017-18/10242
8	Last date for submission of claims	March 27 th , 2021.

Notice is hereby given that M/s J. P. Morgan Advisors India Private Limited has commenced voluntary liquidation on February 25th, 2021. The stakeholders of M/s J.P. Morgan Advisors India Private Limited are hereby called upon to submit a proof of their claims, on or before March 27th, 2021, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Kumudini Bhalarao
Liquidator
Reg No.: IBBI/PA-002/IP-N00099/2017-18/10242
Date : 27.02.2021
Place : Mumbai

PUBLIC NOTICE

Shri Pannalal Sharma, member of Shraddha Co-Op Housing Society Ltd. Having address at Shop no.01 Opp St. Charles High School, Vakola, Santacruz East, Mumbai 400 55 in the building of the society died on 16th July 2020 by making a nomination in his wife's name, Mrs. Kusum Sharma. The society hereby invites claims or objections from the other heirs or claimants/objectors to the transfer of the said shares and interests of the deceased member of the property of the society within a period of 14 days from the publication of this notice with copies of such documents and other proofs in support of his/her/their claims/objectors for transfer of shares/interests of the deceased member in the property of the society. If no claim/objectors are received within the period prescribed above, the society shall be free to deal with the shares and interests of the deceased member in the property of the society in such a manner as is provided under the by-laws of the society. The claims/objectors, if any, received by the society for transfer of shares or interests of the deceased member in the property of the society shall be dealt with in the manner provided under the bylaws of the society. A copy of the registered bylaws of the society is available for inspections by the claimants/objectors in the office of the society between 10 am to 5 pm from the date of publication of the notice till the date of the expiry of its period.

Place : Mumbai
Date : 27/2/2021

For and on behalf of
Shraddha Co-Op Housing Society Ltd.
Sd/- Sd/-
Hon. Chairman Hon. Secretary
Mrs. Fernandes Juliet Mr. V. Jacob

REGIONAL OFFICE MAHARASHTRA
EMPLOYEES' STATE INSURANCE CORPORATION
(Ministry of Labour & Employment, Govt. of India)
(ISO 9001-2008 Certified)
Panchdeep Bhavan, 108, N M Joshi Marg, Lower Parel, Mumbai – 400 013.
Tel No.: 022 6120 3700/742, Email : rd-maharashtra@esic.nic.in, Website : www.esic.nic.in, www.esic.in

No.31-D-15/13/Advertisement/2021/Genl. branch **Date- 26.02.2021**

NOTICE
Action under Section 45-A / 85-B of the ESI Act, 1948

Authorized officer under ESI Act have issued Notice initiating action under section 45-A / 85-B of the ESI Act against following Employers and Principal Employers giving opportunity of personal hearing to represent their cases. However, Notice issued could not be delivered / served at their last known address and the employers neither appear for Personal Hearing on the given date nor submitted their say in writing before the Authorized Officer.

Notice is hereby issued in respect of the following employers before determination of dues under Section 45-A/ 85-B of the ESI Act.

Sr. No.	Code No.	Name of Factory/ Estt. & Address	Name of Employer & Address	Date of notice	Amount & Period of default	Time & date of P.H.
1	31001050130001099	M/s.Navin Enterprises, Hill No.-03, Hanuman Nagar, Ashok Nagar, Kamani, Near Hanuman Mandir, Sunder baug Road, Kurla (west) Mumbai-400070	Shri. Ashfaq Hashmi Hill No.-03, Hanuman Nagar, Ashok Nagar, Kamani, Near Hanuman Mandir, Sunder baug Road, Kurla (west) Mumbai-400070	08/03/2017	Rs. 32,175/- 04/2016 to 06/2016	01/03/2021 11:00 AM
2	31000593250001102	M/s. Shakti Lunch Home P.B. Marg, Kaamar Building, Mumbai Central, Mumbai-400007	Mr. Suresh G. Rumde C/o- M/s. Shakti Lunch Home, P.B. Marg, Kaamar Building, Mumbai Central, Mumbai-400007	14/10/2020	Rs. 56,307/- 01/2018 to 03/2019	19/03.2021 11:00 AM
3	31001081970001101	Ms. P B Beer Garden Restaurants Pvt. Ltd. 301,Indus. House, 3rd Floor, Near Moginis cake Factory, New Link Road, Andheri (West) Mumbai-400053	Shri. Sanjay Gupta 1403, 1A, Green Acres CHS Ltd. 325, Lokhandwala complex Azad nagar, Andheri (West) Mumbai-400053	C-18 Adhoc 16/12/2020	Rs.28,078/- 04/2017 to 05/2018	25/03/2021 11:00 AM

Sd/-

Additional Commissioner & Regional Director

Just have One Insurance Number, in whatever company you are there, keep availing benefits, every time, everywhere.

Sr. No.	Name of the Borrower(s) (Co-Borrower)/ (Loan Account No.)/(Branch)	Total Outstanding Dues (Rs.)	Date of Demand Notice	Description of secured asset (immovable property)
28	HARIKESH KANOJIYA (Borrower) NEELAM DEVI (Co-Borrower) (LC No. 037-03700302 Thane Branch)	Rs. 554668/- Rupees Five Lakh Fifty Four Thousand Six Hundred Sixty Eight Only	27-01-2021	Flat no. 403,4th floor,SHARDA RESIDENCY, B WING ADVALI DHOKALI Ambernath, MAHARASHTRA 421306. More Particularly mentioned in the sale Deed Registered No. 6327-2017 Dated- 19/06/2017 in the office of Sub Registrar Ulhasnagar-3.
29	SURESH TANAJI GHOGLE (Borrower) PUSHPA SURESH GHOGLE (Co-Borrower) (LC No. 037-03700549 Thane Branch)	Rs. 864680/- Rupees Eight Lakh Sixty Four Thousand Six Hundred Eighty Only	27-01-2021	Flat no. 12, Gr. floor, HENDAR APARTMENT, S.NO.102/8/2, BHIWANDI MAHARASHTRA 421301. More Particularly mentioned in the sale Deed Registered No. 3130-2016 Dated- 20/06/2016 in the office of Sub Registrar Bhiwandi-3.
30	SANDIP GIRI (Borrower) (LC No. 037-03700777 Thane Branch)	Rs. 969286/- Rupees Nine Lakh Sixty Nine Thousand Two Hundred Eighty Six Only	27-01-2021	Flat no. 402,4th floor,SHANKAR ALANKAR S.NO.42/6 ADVALI DHOKALI AMBERNATH MAHARASHTRA 421302. More Particularly mentioned in the sale Deed Registered No. 6234/2017 Dated- 16/06/2017 in the office of Sub Registrar Ulhasnagar 3.
31	SHANKAR MANIKA LAMTALWARE (Borrower) SUREKHA SHANKAR LAMTALWARE (Co-Borrower) (LC No. 037-03700838 Thane Branch)	Rs. 517550/- Rupees Five Lakh Seventeen Thousand Five Hundred Fifty Only	27-01-2021	Flat no. 205, 2ND FLR, SHANKAR ALANKAR, S. N. 42, H. N. 6, MOUJE, ADVALI, DHOKA THANE MAHARASHTRA 421306. More Particularly mentioned in the sale Deed Registered No. 412-2017 Dated- 12/01/2017 in the office of Sub Registrar Ulhasnagar 3.
32	SEEMA PRAVIN SINGH (Borrower) PRAVIN CHANDRADEV SINGH (Co-Borrower) (LC No. 037-03701176 Thane Branch)	Rs. 669334/- Rupees Six Lakh Sixty Nine Thousand Three Hundred Thirty Four Only	27-01-2021	FLAT NO.104, 1st floor, B WING, NAMO APARTMENT DHAWALE VILLAGE, VANGANI EAST MAHARASHTRA 421503. More Particularly mentioned in the sale Deed Registered No. 9910-2017 Dated- 30/07/2017 in the office of Sub Registrar Ulhasnagar-2.
33	ASHEESH KUMAR TIWARI (Borrower) ARCHANA ASHEESH TIWARI (Co-Borrower) (LC No. 037-03701517 Thane Branch)	Rs. 852313/- Rupees Eight Lakh FiftyTwo Thousand Three Hundred Thirteen Only	27-01-2021	Flat No. 204 2ND FLOOR GANESH APARTMENT DHONE GAON VAGHANI-W MAHARASHTRA 421503. More Particularly mentioned in the sale Deed Registered No. 2967-2018 Dated- 09/03/2018 in the office of Sub Registrar Ulhasnagar-2.
34	NAMDEV SUKA MALI (Borrower) RATNAPRABHA NAMDEV MALI (Co-Borrower) (LC No. 037-03701764 Thane Branch)	Rs. 905082/- Rupees Nine Lakh Five Thousand Eighty Two Only	27-01-2021	FLAT NO 103 A WING OM SAI APARTMENT KALHER BHIWANDI MAHARASHTRA 421308. More Particularly mentioned in the sale Deed Registered No. 2606-2018 Dated- 04/04/2018 in the office of Sub Registrar Bhiwandi-2.
35	DATTATRAY BAJRANG SURLI (Borrower) SACHIN BAJRANG SURLI (Co-Borrower) BAJRANG VITTHAL SURLI (Co-Borrower-1) (LC No. 037-03702006 Thane Branch)	Rs. 1235134/- Rupees Twelve Lakh ThirtyFive Thousand One Hundred ThirtyFour Only	27-01-2021	FLAT NO 307 3RD FLOOR MALHAR RESIDENCY H NO 0364 KARAVE GAON NAVI MUMBAI MAHARASHTRA 400706. More Particularly mentioned in the sale Deed Registered No. 9870-2018 Dated- 08/08/2018 in the office of Sub Registrar Thane 8.
36	SAGAR ASHOK KASARE (Borrower) SARIKA SAGAR KASARE (Co-Borrower) (LC No. 037-03702821 Thane Branch)	Rs. 1000541/- Rupees Ten Lakh Five Hundred Forty One Only	27-01-2021	FLAT NO.402, 4TH FLOOR, B - WING SHRI TISAI HERITAGE PHASE - II NEAR 50-50 DHABA KALYAN EAST MAHARASHTRA 421306. More Particularly mentioned in the sale Deed Registered No. 4840-2019 Dated- 07/05/2019 in the office of Sub Registrar Ulhasnagar 3.

Sd/-

Authorised Officer
For Muthoot Homefin (India) Ltd.

